

## **BENCH-I**

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No.41/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27th November 2017, 10.30 A.M.

Name of the Company		Mohammad Abid Hussain & Anr-Versus-Madina Builtech Pvt.Ltd. & Ors.		
Under Section		241/242		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. SWAPNA CHOISEY, AND 3 Regular 3 Regular

231117

1. Shamak Midra

2. Samsbla Slese

). Sounde Kunde

Petitioner

2 m/11/2

## ORDER

Ld. Counsel for the petitioners and the respondents are present.

List on 19/01/2018. Interim order, if any, shall remain effective till next date of hearing.

(Jinan K.R.)

(Jinan K.R.) Member (J) 84

(V.P.Singh) Member (J)